# NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

# ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.10/HDB/2016		
COMPANY PETITION/APPLICATION NO.			
	CP No.4/2008		
NAME OF THE COMPANY	Mancherial Cement Company Pvt Ltd		
NAME OF THE PETITIONER(S)	Chandrakant Agarwal & (12) Others		
NAME OF THE RESPONDENT(S)	Mancherial Cement Company Pvt Ltd & (45)		
	Others		
UNDER SECTION	397/398		

### **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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## Counsel for Respondent(s):

$\prod$	Name of the Counsel(s),	Designation	E-mail & Telephone No.	Signature
	5. Chidambanay Respondent	PCS	9849056652	An

## ORDER

Heard Sri S. Chidambaram, learned PCS, for Impleading Respondents. None appeared for the Petitioner. Post the case on 21.12.2017.

**MEMBER (Judl)**